COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 08 OF 2016

Dated: 26th November, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Delhi Transco Ltd. Appellant(s)

Versus

Delhi Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri

Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Mr. Nikhil Nayyar

Mr. Dhananjay Baijal for R-1

Mr. Rahul Kinra Mr. Anupam Verma

Mr. Ashutosh K. Srivastava for R-2 to R-4

Ms. Sakshi Mehrotra

Mr. Anurag Bansal, Rep. For TPDDL

ORDER

Learned counsel appearing for the Appellant submitted that she will file Status Chart of Issues during the course of the day.

Submission made by learned counsel appearing for the Appellant, as stated above, is placed on record.

Accordingly, she is permitted to do the same.

List the matter for hearing on <u>14.12.2018</u>, as agreed by the learned counsel appearing for both the parties.

(S. D. Dubey) Technical Member (Justice N. K. Patil) Judicial Member

Bn/pr